

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 2821
TO BE ANSWERED ON 15TH MARCH, 2016

SUBSIDY ON H.S.D. OIL FOR FISHERMEN

2821. SHRI C. R. PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं कृषक कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that fishermen are not getting the benefits of subsidy on High Speed Diesel oil;
- (b) if so, the reasons therefor;
- (c) whether the Government is considering to remove the BPL condition for fishermen; and
- (d) if so, the time by which the proposal is likely to be implemented?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(DR.SANJEEV KUMAR BALYAN)

(a) to (d): The proposal of Ministry of Agriculture and Farmers Welfare, Department of Animal Husbandry, Dairying and Fisheries for continuation of the Centrally Sponsored Scheme “Development of Marine Fisheries, Infrastructure and Post Harvest Operations” during the 11th Plan with enhanced subsidy on High Speed Diesel (HSD) from ₹1.50 per litre to ₹3.00 per litre was approved in February, 2009 with one of the conditions that such subsidy should be provided only to the fishers belonging to Below Poverty Line (BPL). The said scheme has also been allowed to continue during the current financial year (2015-16) with the same condition.
